

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 144 of 2021	Pandurang Ramchandra Shinde Vs. Vijendra Kumar Jain	Piyush Sanghi	
2.	Comp. App. (AT) (Ins) No. 145 of 2021	Dr.Krishan Mohan Mendiratta Vs. State Bank of India & Anr.	Sumit Virmani	
3.	Comp. App. (AT) (Ins) No. 146 of 2021	Kotak Mahindra Bank Ltd. Vs. A.P.Enterprises Pvt. Ltd. & Ors. Through Rajiv Khurana Resolution Professional	Samrat Sengupta	
4.	Comp. App. (AT) (Ins) No. 148 of 2021	Commercial Tax Department Government of Rajasthan Vs. Kalpraj Dharamshi & Ors.	Milind Kumar	

### For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	Tejas Chhabra	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
6.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11

7.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana- R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
8.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
9.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath- R4 Robin Grover-R5 Arijit Mazumdar-R11
10.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek
11.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.  <b>With</b>	Mihir Lakhi	Varsha Banerjee
12.	Comp. App. (AT) (Ins) No. 1012 of 2020	Rahul Amin Suspended Director of Jyoti Ltd. Vs. Jyoti Ltd. & Ors.	Aastha Mehta	Arvind Kr. Gupta-R1 Sanjeev Kakra-R2
13.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
14.	Comp. App. (AT) (Ins) No. 109 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd.	Ankur Singhal	

**For Hearing**

<b>15.</b>	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Gouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
------------	---	--	--------------------	-----------------

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Alok Srivastava,  
Member (Technical)**

**For Hearing**

<b>16.</b>	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.
		<b>With</b>		
<b>17.</b>	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.

**Note: The Court will rise at 03:00 PM**

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**